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ITEM No.1-K
(For Judgment)

Court No.4

SECTION XVI

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. OF 2007
(Arising out of S.L.P.(C) No.14258/2005)

The Secretary, West Bengal Council of Higher
Secondary Education

Appellant (s)

VERSUS

Ayan Das & Ors.

Respondent (s)

Date : 28/09/2007 This Petition was called on for judgment today.

For Appellant (s) Ms. Shipra Ghose,Adv.

For Respondent(s) Mr. Rauf Rahim,Adv.

Mr. Tara Chandra Sharma,Adv.

Hon'ble Dr. Justice Arijit Pasayat pronounced
Judgment of the Bench comprising His Lordship and Hon'ble
Mr. Justice P. Sathasivam.

Leave granted. The appeal is allowed in terms of the
signed judgment. There will be no order as to costs.

(Neena Verma)
Court Master

(Vijay Aggarwal)
Court Master

Signed Reportable judgment is placed on the file.